COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 442 OF 2017 IN DFR 1593 OF 2017

Dated: 11th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Limited Vs.				Appellant(s)
Patran Transmission Co. Ltd. & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Mr. Manu Seshadri Mr. Ishan Bisht	Adv.	
Counsel for the Respondent(s)	:	Mr. Vishal Anand Ms. Nishtha Kumar	for R-1	
		Ms. Ranjana Roy Gawai Mr. Vivek Kumar for R-20		
		Ms. Ranjitha Rama Mr. Shubham Arya		

<u>ORDER</u>

IA NO. 442 OF 2017 (Appln. for condonation of delay in filing)

List the matter on 21.09.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson